

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2852  
ANSWERED ON 05.08.2021**

**Accreditation of Academies**

**2852. SHRI SUMEDHANAND SARASWATI:  
SHRI PRADEEP KUMAR SINGH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of applications received from various academies for accreditation;**
- (b) the number of academies that have been accredited after a due process of accreditation;**
- (c) the monitoring mechanism for funding such Khelo India Academy;**
- (d) the provisions to make them financially accountable?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) A total of 366 applications have been received from various Central/State/Private academies for accreditation under Khelo India Scheme as on date.**

**(b) A total of 236 academies have been accredited after the due process under the Khelo India Scheme.**

**(c) to (d) The Khelo India accredited academies are being funded based on the enrolment of Khelo India Athletes. As per the norms of Khelo India Scheme, the maximum funding of ₹ 6.28 lakhs per annum per residential Khelo India Athlete is provided to the accredited academies. The provisions of General Financial Rules (GFRs), including requirement of Utilisation Certificates, are followed while releasing the grants.**

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